



**BEFORE THE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH, KOLKATA.**

OA No. 202 of 2024
(Earlier O.A. No. 1064/2024 PB)

IN THE MATTER OF:

News Item titled “ Microplastic in West Bengal’s Digha & Odisha’s Puri Sea water at Alarming Levels” appearing in the Times of India dated 04.08.2024.

... Applicant

-Versus-

State of Odish and Others

... Respondents

**COMPLIANCE AFFIDAVIT ON BEHALF OF
RESPONDENT NO. 6**

Siddharth S. Swain
COLLECTOR, PURI

I, Sri Siddharth Shankar Swain, aged about 34 years, S/o Subash Chandra Swain, at present working as Collector, Puri At/PO: Puri, Dist-Puri, do hereby solemnly affirm and state as follows:-

1. That I am the Respondent No. 8 in the present O.A. and well acquainted with the facts of the O.A. and competent to swear this affidavit.
2. That I have gone through the contents of the news item published in ‘The Times of India’ dated 04.08.2024 and the orders passed by the Hon’ble Tribunal thereon.



3. That the present affidavit is being filed in compliance of the order dated 10.12.2024 passed by this Hon'ble Tribunal.
4. That, pursuant to the Order dated 10.12.2024 passed by this Hon'ble Tribunal, the matter was enquired into by the Executive Officer, Puri Municipality, Puri who submitted his report vide Letter No.833 dated 28.01.2025.

The copy of the letter No.833 dated 28.01.2025 is filed herewith as ANNEXURE-A/6

5. That the Puri municipality has ^{been} maintaining following regular practice of waste collection at Sea Beach Area-
- a. The Puri municipality has engaged one agency namely M/s Nayak Enterprises at Sea Beach area from Pink house to Sterling Resort (except Blue flag beach and Niladri Beach) for cleaning of waste. The agency has engaged manpower in the sand area for picking of the waste and transferred to processing plant for treatment, so that no waste could contaminate ~~to~~ the sea water.
- b. Mandatory rules have been enforced for keeping two dustbins in every shops present at Sea Beach area

Siddhanta S. Swain

COLLECTOR, PURI



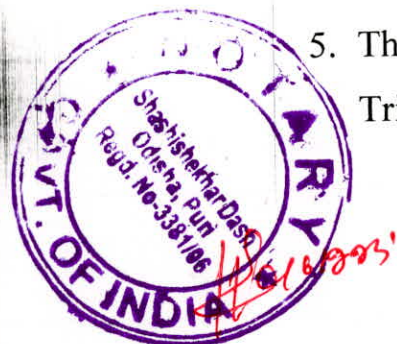
and regular checking of the same is being made by enforcement team.

- c. Regular enforcement is being done on banned single use plastic and littering of garbage by enforcement team and till date total Rs. 10,08,000/- (Rupees ten lakh eight thousand)only fine has been collected and 480 kg of single use plastic are sized till date.
- d. Awareness campaigns is being conducted at Sea Beach area by Puri Municipality, different Government department and voluntary organization from time to time for awareness among the beach vendors, local citizens and tourists on use of dustbins, ban of single use plastic etc.
- e. Adequate dustbin has been provided in the beach area for collection of waste from tourists with SBM messages printed on it.
- f. Compartmentalized door to door waste collection vehicles have been engaged for waste collection from shops at beach area at evening time on daily basis.
- g. Besides, the main drain at Bankimuhan is maintained by Water Corporation of Odisha (WATCO) and the waste water is treated and then it is discharged to sea.

5. That, the answering deponent craves leave of this Hon'ble Tribunal to add, alter or amend the affidavit if necessary.

Siddharth - S. Swam

COLLECTOR, PURI



- 6. That, the averments made in the present application which have not been specifically admitted are deemed to have been denied.
- 7. That, the averments made in this affidavit are true to the best of my knowledge and based on records.

Identified by

Advocate

Siddharth. S Swain
 DEPONENT
 COLLECTOR, PURI

VERIFICATION

I, Sri Siddharth Shankar Swain, aged about 34 years, S/o Subash Chandra Swain, at present working as Collector, Puri do hereby solemnly affirm and verify the contents of paragraph are true to my knowledge and that I have not suppressed any material facts. I sign this verification at my office on 10th February 2025.

Puri

Dt. 10.02.2025

Siddharth. S Swain
 VERIFICANT
 COLLECTOR, PURI

CERTIFICATE

Sl. No. 01.....

- Dated 10.02.25 Due to non-availability of cartridge papers white thick papers used.

[Signature]
 Addl. Government Advocate



Solemnly Affirms & Signed before the on this 10th day of Feb 2025 at 9.00 AM Notary Govt. of India
Shri. S. S. Swain

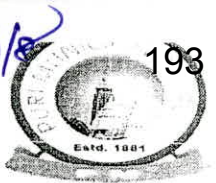


OFFICE OF THE PURI MUNICIPALITY, PURI

Letter No. 833

Dated. 28.01.25

Annexure-A/2 193



Ph. No. 222089 (C), 222122 (R)
e-mail:-puri@municipality.ori.ss.gov.in

Mail ID: puri.municipality@gmail.com
puri.municipality@gmail.com

To

The Collector & District Magistrate, Puri

Sub: Report on case registered vide No. OA No. 202 of 2024/EZ by Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata.

Ref: Your office letter No. 4154/Jud, dt. 31.12.2024.

Sir,

In inviting reference to the subject cited above, I am to say in response to Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata case No. OA No. 202 of 2024/EZ, Puri Municipality is maintaining following regular practice for waste collection at Sea Beach area.

1. Puri Municipality has engaged one agency namely M/s Nayak Enterprises who is specifically engaged at Sea Beach area from Pink House to Sterling Resort (except Blue Flag Beach and Niladi Beach) for cleaning of waste. The agency has engaged manpower in the sand area for picking up waste so no waste could contaminate the Sea water and further the same is transferred to processing plants for treatment.
2. Mandatory rules enforced for keeping two dustbins in every shops present at Sea Beach area and regular checking on the same made by enforcement team.
3. Regular enforcement done on banned single use plastic, littering of garbage by enforcement team and till date total Rs. 10,08,000.00 (Rupees Ten Lakh Eight Thousand) only fine has been collected and 480 kg of single use plastic is seized till date.
4. Awareness campaigns conducted at Sea Beach area by Puri Municipality and different Govt. and voluntary organizations from time to time for awareness among the beach vendors, local citizens and Tourists on using of dustbins, ban of single use plastic etc.
5. Adequate dustbins has been provided in the beach area for collection of waste from tourists with SBM messages printed on it.
6. Compartmentalized door to door waste collection vehicles engaged for waste collection from shops at beach area in the evening hours on daily basis.
7. Besides, the main drain at Bankimuhan is maintained by WATCO department and the waste water is treated and disposed to Sea.

This is for your kind information and necessary action.

True copy attested

[Signature]
10/01/25

Deputy Collector,
Municipal Collectorate Puri

Yours Faithfully,

[Signature]
28.1.25
Executive Officer,
Puri Municipality, Puri